

Notification for Inviting Applications from Learned Advocates with a Minimum of Three (3) years Standing at the Bar Council for the Post of Assistant Editors for Preparation of Head-notes

INVITATION FOR EMPANELMENT AS ASSISTANT EDITORS

Applications are hereby invited from Advocates having a minimum standing of Three (3) years at the Bar Council (reckoned from the date of enrollment) for empanelment as Assistant Editors for the purpose of preparing Head-notes of reportable judgments of the Hon'ble High Court of Andhra Pradesh, for publication on the Digi-APLR Portal. The total number of positions proposed to be filled is Four(04). The consolidated remuneration payable to the empanelled Advocates shall be Rs.35,000 per month, subject to submission and due verification of Head notes.

The selection of Advocates for empanelment shall be conducted in two (02) stages. Stage-I shall comprise a written examination, wherein the applicants will be required to prepare a Head-note of one judgment out of four judgments provided to them. Candidates who qualify in the Stage-I shall be shortlisted for Stage II, which shall consist of a personal interview. On successful completion of both the stages, the selected candidates shall be issued offer letters for engagement as the Assistant Editors.

It is clarified that, the empanelment as Assistant Editor shall be for a period of two (02) years from the date of appointment. The empanelment shall be treated as a voluntary engagement, and the empanelled Assistant Editors shall render services at the pleasure of the High Court of Andhra Pradesh. The empanelled Assistant Editors shall be required to prepare and submit the Head-notes within seven

(07) days from the date of allocation of judgments by their respective Senior Editors.

Advocates desirous of being considered for empanelment may apply through online application portal "<https://aphc.ap.gov.in/recruitment/>". It will be available on the High Court's official Website "<https://aphc.gov.in>" from **13.07.2026** to **27.07.2026**. The Last date for submission of online application is **27.07.2026 up to 11:59 p.m.** no other mode of application will be entertained.

The applicants are required to visit the website of The High Court of Andhra Pradesh to keep themselves abreast on all the related notification until the completion of the recruitment process. No separate information will be provided in any mode.

Note: The date, time and venue of the Stage-I and Stage-II of empanelment will be informed in due course.


Registrar(Recruitment)/
Ad-hoc Chief Editor for Digi-APLR